RESPONSE INFORMATICS LIMITED

[Corporate Identification Number (CIN): L72200TG1996PLC025871]

Registered Office: 3-10-20/7A, Gokhalenagar, Ramanthapur, Hyderabad-500013 Tel.: +91-40-27035279

Corp. Off.: Suite No. 405, 4th Floor, Riviera Apartments, Behind Model House, Dwarakapuri Colony, Panjagutta,
Hyderabad - 500082 | Tel.: +91-40-48522701

Recommendation of the Committee of Independent Directors ('IDC') on the Open Offer to the public shareholders of Response Informatics Limited ('Target Company') under Regulation 26(7) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended from time to time ['SEBI (SAST) Regulations, 2011']

1.	Date of the Meeting	October 16, 2018 (Tuesday)
2.	Name of the Target Company ('TC')	Response Informatics Limited
3.	Details of the Offer pertaining to TC	Open Offer to the public shareholders of the Target Company to acquire up
J.	Details of the other pertaining to 10	to 15.53.900 fully paid-up equity shares, having face value of Rs. 10/- each,
		representing 26% of the voting share capital, at a price of Rs. 7.15/- (Indian
		Rupee Seven and Fifteen Paise only) ('Offer Price') per share, payable in cash,
		pursuant to and in compliance with regulations 3(1) & 4 of the SEBI (SAST)
		Regulations, 2011
4.	Nama(a) of the Agguirer and DAC with the	Subramaniyam Seetha Raman ('Acquirer') along with Mr. Seetharaman
4.	Acquirer	Subramanian Manchapara ('PAC 1') , Mrs. Bhuvaneswari Seetharaman
	Acquirei	('PAC 2'), Mr. Suresh Bhumkar ('PAC 3') and Mrs. Sarita Bhumkar ('PAC 4')
5.	Name of the Manager to the Offer	Ashika Capital Limited
5.	I warne of the Manager to the Offer	(CIN: U30009WB2000PLC091674)
		1008, 10th Floor, Raheja Centre, 214, Nariman Point, Mumbai - 400 021.
		Tel: +91-22-66111700; Fax: +91-22-66111710
		E-mail: mbd@ashikagroup.com
		SEBI Registration Number: INM 000010536
		Contact Person: Mr. Narendra Kumar Gamini / Ms. Devika Kakar
6.	Members of the Committee of	Mr. Prakash Babu Kondeti – Chairman
0.		
-	Independent Directors (IDC)	Mr. Srikanth Gandini - Member
7.		Both the Members of IDC are Independent Directors without any
		shareholding in the Target Company. Other than their position as a Director
	contract / relationship), if any	of the Company, there is no other contract or relationship between the IDC
<u> </u>	T P : 1 E 2 L / 1	Members and the Target Company
8.	Trading in the Equity shares/other	None of the Members of IDC have traded in the equity shares of the
	securities of the TC by IDC Members	Target Company during a period of 12 months from the date of Public
		Announcement / commencing from the date of their appointment till the date
9.	IDC Mambar's relationable with the	of this recommendation. None of the Members of IDC have any relationship with the Acquirer and
9.	Acquirers (Director, Equity shares owned,	
	any other contract / relationship), if any	PAUS.
10	Trading in the Equity shares/other	Not Applicable
10.	securities of the Acquirers by IDC	Not Applicable
	Members	
11		The IDC Members believe that the Offer Price is fair and reasonable
\prod^{\dots}	to whether the Offer is fair and reasonable	THE IDO METHODS DEHEVE HAL HIE OHEL FIICE IS IAH AND LEASONADIE
12.	Summary of reasons for recommendation	Based on the review of the Public Announcement (PA), Detailed Public
12.	Summary of reasons for recommendation	Statement (DPS) and Draft Letter of Offer, in connection with the Offer, the IDC
		Members of the opinion that the Offer Price of Rs. 7.15/, being offered by the
		Acquirer and PAC, is in compliance with the SEBI (SAST) Regulations, 2011.
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		The Members of IDC, further draw the attention to the last traded price on
		BSE Limited, on September 21, 2018, Rs. 10.81 (Rupees Ten and Eighty
П		One Paise only) which is higher than the price offered in the Open Offer.
		Accordingly, the Members of IDC further recommend the public shareholders
П		to check the Current Market Price and do an independent evaluation of the
		Offer and take an informed decision to either surrender their shares in the
1	Date the of he does not don't Addition of the	Offer or remain invested.
	Details of Independent Advisors, if any	None
<u> [14.</u>	Any other matter(s) to be highlighted	Nil

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company under the SEBI (SAST) Regulations, 2011.

For and on behalf of Committee of Independent Directors of Response Informatics Limited

Sd/-

Prakash Babu Kondeti Chairman-IDC

Place: Hyderabad Date: October 16, 2018